



IN THE HIGH COURT OF JUDICATURE AT BOMBAY  
CRIMINAL APPELLATE JURISDICTION

WRIT PETITION NO. 6427 OF 2021

Frazer Mascarenhas S. J.

.. Petitioner

**Versus**

National Investigation Agency and Anr.

.. Respondents

- .....
- Mr. Mihir Joshi for Petitioner
  - Mr. Sandesh Patil a/w. Mr. ChintanShah for Respondent – NIA
  - Ms. P. P. Shinde, APP for the State
- .....

CORAM : SMT. SADHANA S. JADHAV &  
MILIND N. JADHAV, JJ.

DATE : APRIL 19, 2022

P.C.:

1. All matters pertaining to the case of Ealgar Parishad shall not be placed before the Bench presided over by Justice Smt. S.S. Jadhav.

[ MILIND N. JADHAV, J. ]

[SMT. SADHANA S. JADHAV, J.]